

**KUNDU):** (a) and (b) The composition of the Haj Committee has been laid down in the Haj Committee Act, 1959, which does not provide for any weightage to any particular State with Muslim majority or otherwise.

(c) The Committee was last constituted in November, 1977. 5 members nominated by (i) the Hon'ble Chairman of the Rajya Sabha, (ii) the Hon'ble Speaker of the Lok Sabha, and (iii) the Government, under the Act, happen to come from Andhra Pradesh, Gujarat, Kerala, Maharashtra and Uttar Pradesh. They were not nominated as representing their States but the Muslim community of India.

#### **Bare Foot Doctors**

**632. SHRI ANITHU SAHOO:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the number of "Bare foot-Doctors" appointed in each State and the criteria for the appointment and the proposal to cover the whole area of the country during which time and the amount of recurring expenditure year-wise?

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV):** The reference is perhaps to the Community Health Workers trained under Community Health Workers Programme which has been introduced in the selected Primary Health Centres in the country with effect from the 2nd October, 1977. The number of such workers trained in the States implementing this Scheme is given in the Statement. The criteria for selecting a Community Health Worker are one should be Vith pass, 30 years of age and above, social service-minded and acceptable to the community. Presently the scheme is being implemented in 741 Primary Health Centres in the country. It has been extended to another 961 Primary Health Centres from October 1978. The number of Primary Health Centres under this scheme would further go up with the

State of Karnataka implementing it in 101 Primary Health Centres. It is proposed to cover the entire country under this scheme by 1981-82.

The States of Jammu and Kashmir and Tamil Nadu are implementing alternative schemes, namely Rehbar-i-Sehat and Mobile Medical Team schemes respectively. The Government of Kerala have also proposed an alternative scheme which is under consideration.

The yearwise estimated expenditure on the implementation of the C.H.W. is as under:—

|         |                  |
|---------|------------------|
| 1977-78 | Rs. 2,06,80,000  |
| 1978-79 | Rs. 17,82,09,500 |

#### **Statement**

| <i>Name of State</i>         | <i>Total No. of CHW trained</i> |
|------------------------------|---------------------------------|
| 1. Andhra Pradesh            | 5748                            |
| 2. Assam                     | 766                             |
| 3. Andaman & Nicobar Islands | 80                              |
| 4. Bihar                     | 1677                            |
| 5. Chandigarh                | 23                              |
| 6. Dadra & Nagar Haveli      | 106                             |
| 7. Delhi                     | 140                             |
| 8. Goa, Daman & Diu          | 99                              |
| 9. Gujarat                   | 7615                            |
| 10. Haryana                  | 1995                            |
| 11. Himachal Pradesh         | 697                             |
| 12. Madhya Pradesh           | 3196                            |
| 13. Maharashtra              | 5492                            |
| 14. Manipur                  | 266                             |
| 15. Meghalaya                | 219                             |
| 16. Mizoram                  | 180                             |
| 17. Nagaland                 | 109                             |
| 18. Orissa                   | 788                             |
| 19. Pondicherry              | 199                             |
| 20. Punjab                   | 1850                            |
| 21. Rajasthan                | 2078                            |
| 22. Sikkim                   | 139                             |
| 23. Tripura                  | 60                              |
| 24. Uttar Pradesh            | 16730                           |
| 25. West Bengal              | 587                             |
| <b>Total</b>                 | <b>50839</b>                    |